

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

RE – ASSEMBLED BUDGET SESSION

FRIDAY, JUNE 13th, 2014

GOVERNMENT BUSINESS

1. Questions.
2. **Shri C.R. Marak, MLA** to call the attention of the Minister in-charge Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “The Meghalaya Guardian” dt. 13-5-2014 under the caption “Garo rebel Groups join War of Words”.
3. Voting on Demands for Grants.

*Shillong,
The 12th June, 2014.*

*H. Myllemngap,
Secretary,
Meghalaya Legislative Assembly.*